NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)407 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Shri Mahesh Arya & Anr Vs. Max Mall Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Harish Khurana, PS

Mr. Neeraj Gulati, Advocate

For the Respondent:

Mr. Rit Arora, Advocate

ORDER

Ld. Counsel for the Respondent prays for an adjournment.

At his request, adjourned to 16th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)